

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14056/2015

GHAZIABAD DEV. AUTHORITY

Appellant(s)

VERSUS

DEVENDRA KUMAR & ANR.

Respondent(s)

Date : 05-06-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE SANDEEP MEHTA
(VACATION BENCH)

For Appellant(s) Mr. Devesh Kumar, AOR (N.P)

For Respondent(s) Mr. Sudhir Kulshreshtha, AOR

UPON hearing the counsel the Court made the following

O R D E R

None appeared for the appellant.

The record of proceedings indicate that even on the previous date of hearing, learned counsel for the appellant was absent.

In the interest of justice, one more opportunity is granted.

It is made clear that in the event, appellant and/or its counsel is absent, the matter will be proceeded to be heard in the absence of appellant and/or its counsel.

List immediately after the Summer Vacations.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(RANJANA SHAILEY)
COURT MASTER (NSH)